

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 8746/2021

(Arising out of impugned final judgment and order dated 24-03-2021 in MCA No. 195/2019 passed by the High Court Of Judicature At Bombay At Goa)

ARUN SHARMA

Petitioner(s)

VERSUS

ROXANN SHARMA

Respondent(s)

(FOR FINAL HEARING.....

IA No. 133580/2021 - APPLICATION FOR PERMISSION

IA No. 163703/2021 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 73128/2022 - CLARIFICATION/DIRECTION

IA No. 136899/2021 - CONDONATION OF DELAY IN FILING

IA No. 133581/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 104918/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 163705/2021 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 76581/2021 - EXEMPTION FROM FILING C/C OF I/JUDGMENT)

WITH

SLP(C) No. 8879/2021 (IX)

(IA No. 136904/2021 - CONDONATION OF DELAY IN FILING, IA No. 104926/2021 - EXEMPTION FROM FILING AFFIDAVIT & IA No. 77374/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 08-12-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Mr. Bimlesh Kumar Singh, AOR

For Respondent(s) Mr. Colin Gonsalves, Sr.Adv.
Mr. Shiyas Kr., Adv.
Mr. Satya Mitra, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 13.12.2022.

(NIRMALA NEGI)
COURT MASTER (SH)

(VIDYA NEGI)
ASSISTANT REGISTRAR